

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH****Hearing by Video Conferencing****O.A. No.063/00680/2021**

Chandigarh, this the 28th of July 2021

HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Chandigarh Bench)

HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)

(Through video conference from Bangalore Bench)

Manmohan Singh son of late Shri Piara Singh, resident of Village & Post Office Argowal, District Hoshiarpur, Punjab, presently posted as Scientist-F (Group-A) Meteorological Centre (MD), Cliff-end Estate Shimla, H.P. – 171001.

....Applicant

(BY: Sh. Rajesh Kumar, Advocate)

Versus

1. Union of India through Secretary, Ministry of Earth Science, Prithvi Bhawan, Lodhi Road, New Delhi.
2. Director General of Meteorology, Mausam Bhawan, Lodhi Road, New Delhi.
3. Surender Paul son of not known, working as Scientist-F at Meteorological Centre, Chandigarh, under transfer to Regional Meteorological Centre, Delhi, now adjusted at Meteorological centre, Shimla (till not joined) – 110003.

.... .Respondents

(BY: Sh. Sanjay Goyal, Advocate for Respondents no. 1 and 2
None for Respondent no. 3)

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present original application with liberty to file a fresh one with better particulars.
2. In view of the above, the original application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

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